

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/122(KB)2023
IN
C.A.(CAA)/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	GLADIOLUS MERCANTILE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rantu Kr. Das, PCS] for the Petitioner
Ms. Meenakshi Mannot, Adv.

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel / AR for the parties present.
2. Ld. Counsel for the Petitioner submits that by way of an affidavit, Cash Flow and statement for the Financial Year ended 31/03/2023 has already been provided. The previous order has already been processed.
3. In view of such, we **Reserve it for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**